

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 865-867/2023

THE STATE OF UTTAR PRADESH
HOME DEPARTMENT SECRETARY

Appellant(s)

VERSUS

JHAGALLEY & ORS.

Respondent(s)

Date : 03-05-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.

For Respondent(s)

Mr. Prabhoo Dayal Tiwari, Adv.
Mr. Suriya Kumar, Adv.
Ms. Manisha Tiwari, Adv.
Mr. Satish Chandra, Adv.
Mr. Arjun Sain, Adv.
Ms. Shashi Kiran, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Respondent nos.1 and 2 have already filed counter affidavit.

Await certificate of service in respect of respondent no.3
(sole respondent in Crl.A. No. 867/23) from the concerned High
Court.

Await records.

List again on 25.07.2023.

VIVEK SAXENA
Registrar

pm